

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 317**  
CP-5(ND)/2023

**IN THE MATTER OF:**

Vasu Ahuja & Ors.

**.....APPLICANT/PETITIONER**

Vs.

Ahuja Lamp Pvt Ltd. & Ors.

**.....RESPONDENT**

**SECTION**

**U/s 58, 59 Comp Act-2013**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Manisha Chaudhary, Adv. Mansumyer Singh,  
Adv. Shravan Chandra Shekar.

For the Respondent : Mr. Raghav Marwaha, Advocate

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **03.07.2023.**

Sd/-  
**(Court Officer)**